

LOK SABHA

BULLETIN-PART II
(General Information relating to Parliamentary and other matters)

Nos. 7506 - 7512]

[Friday, September 22, 2023/ Bhadra 31, 1945 (Saka)

No. 7506

Legislative Branch- I

Message from Rajya Sabha

Members are informed that the following message was received from the Secretary General, Rajya Sabha on the 22nd September, 2023: -

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 21st September, 2023, passed, in accordance with the provisions of article 368 of the Constitution of India, without any amendment, the Constitution (One Hundred and Twenty-eighth Amendment) Bill, 2023, which was passed by the Lok Sabha at its sitting held on the 20th September, 2023.”

No. 7507

Standing Committee on Rural Development & Panchayati Raj Branch

Selection of Subjects (2023-24)

The Committee on Rural Development & Panchayati Raj have selected the following subjects for examination during the year 2023-24:-

I. Ministry of Rural Development (Department of Rural Development)

1. Impact of National Social Assistance Programme (NSAP) on the poor and destitute in the villages
2. Realization of the vision 'Make in India' under Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY)
3. Empowering rural women through Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM)
4. Rural Employment through Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) – An insight into wage rates and other matters relating thereto.
5. Housing for All – Status of PMAY-G
6. Review of the progress made under Pradhan Mantri Gram Sadak Yojana (PMGSY)
7. Creation of Adarsh Grams under Saansad Adarsh Gram Yojana (SAGY)
8. Review of functioning of National Institute of Rural Development and Panchayati Raj (NIRD&PR)
9. Role of Banks in the financial inclusion of rural population
10. Active participation of Members of Parliament in monitoring through DISHA Committees
11. Holistic approach to Sustainable Rural Development

II. Ministry of Rural Development (Department of Land Resources)

12. Implementation of Digital India Land Records Modernization Programme (DILRMP)

III. Ministry of Panchayati Raj

13. SVAMITVA (Survey of Villages Abadi and Mapping with Improved Technology in Village Areas Scheme)

14. Implementation of Rashtriya Gram Swaraj Abhiyan (RGSA)

15. Status of Digitization of Gram Panchayats

No. 7508

Committee Section (T&T)

Selection of subjects by the Standing Committee on Transport, Tourism and Culture

The Standing Committee on Transport, Tourism and Culture has selected the following subjects for examination during the year 2023-24:-

- (i) Operation and Maintenance of National Highways and Management of Toll Plazas;
- (ii) Review of Progress of e-Mobility Infrastructure and Growth of e-Vehicles;
- (iii) Encroachment on Right of Way (RoW) and Unauthorised Access on National Highways;
- (iv) Review of Implementation of UDAN Scheme and Advanced Landing Grounds;
- (v) New International Airports: Concerns of Economic Viability and Prospects;
- (vi) National Mission on Cultural Mapping and Roadmap, and welfare of local artistes;
- (vii) Status of Ship building, Ship Repair and Ship breaking industries in the Country;
- (viii) Improvement of Maritime Education and Training Facilities; and
- (ix) Examination of Draft National Tourism Policy.

No. 7509

Standing Committee on Labour, Textiles and Skill Development Branch

Selection of Subjects by the Standing Committee on Labour, Textiles and Skill Development (2023-24)

The Standing Committee on Labour, Textiles and Skill Development have selected the following subjects for examination during the year 2023-24:-

(I) MINISTRY OF LABOUR AND EMPLOYMENT

1. Implementation of the Labour Codes.
2. Working Conditions and Welfare Measures for Mine Workers, including Unauthorised Mines and assessment of working of Directorate General of Mines Safety (DGMS).
3. Contractual Appointments/Deployments and Implementation of Labour Laws concerning the welfare of Contract/Casual Workers in Government Organisations/Public Sector Undertakings/Public Sector Banks/Establishments.
4. Implementation of Welfare measures for Plantation Workers.
5. Functioning of the Employees Provident Fund Organisation (EPFO) with special reference to